

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6184
ANSWERED ON:14.05.2012
PENDING PROPOSALS FOR SCHOLARSHIP
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Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of proposals received by the Government from the various State Governments including Bihar seeking funds for implementation of the various scholarship schemes meant for SCs and STs;
- (b) the funds sanctioned and released by the Union Government for the purpose during the above period, State-wise;
- (c) the details of the proposals still pending with the Government;
- (d) the time limit fixed for disposal of such proposals; and
- (e) the steps taken to clear the pending proposals within the time limit?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) to (e): Central assistance is released to State Governments/UT Administrations for providing scholarships to the students belonging to the Scheduled Castes (SCs) and Scheduled Tribes (STs) under following Centrally Sponsored Schemes:

- (i) Post Matric Scholarship for students belonging to Scheduled Castes;
- (ii) Pre-matric Scholarship for the Children of those who are engaged in 'unclean' occupations (both for SCs and non-SCs)
- (iii) Post Matric Scholarship for students belonging to Scheduled Tribes.

Central assistance is released under above Schemes every year, based on receipt of proposals, complete in all respects, from State Governments/UT administrations. Release of Central assistance is also subject to availability of adequate budgetary provisions under the relevant scheme.

Since these proposals are for a particular financial year, all the complete proposals are processed during the same year.

A statement at Annexure indicates the State/Union Territory-wise position of Central assistance released to them under above Schemes based on their proposals received during 2011-12.